

High Court of Jammu and Kashmir

(Office of the Registrar General at Srinagar)

ORDER

No:- 135

Dated :- 09/05/2019

Sanction is hereby accorded to the grant of Assured Career Progression (ACP) Scales in favour of the following Judicial Officers with effect from the dates as shown against their respective names:

Sr.No.	Name of the officer S/Shri	Present posting	Present Pay Scale	ACP Scale in which officer is to be placed	Date from which ACP Scale is due
1.	Sandeep Gandotra	Sub Judge, Katra	39530-920-40450-1080-49090-1230-54010	43690-1080-49090-1230-56470 (1 st ACP Sub Judge)	01.01.2019
2.	Raja Mohammad Tasleem	CJM, Bandipora	39530-920-40450-1080-49090-1230-54010	43690-1080-49090-1230-56470 (1 st ACP Sub Judge)	18.01.2019
3.	Anoop Kumar	CJM, Rambanr	39530-920-40450-1080-49090-1230-54010	43690-1080-49090-1230-56470 (1 st ACP Sub Judge)	01.01.2019
4.	Farooq Ahmad Bhat	Joint Registrar (Judicial) High Court Wing, Sgr.	39530-920-40450-1080-49090-1230-54010	43690-1080-49090-1230-56470 (1 st ACP Sub Judge)	16.01.2019
5.	Madan Lal	Excise Magistrate, Jammu	39530-920-40450-1080-49090-1230-54010	43690-1080-49090-1230-56470 (1 st ACP Sub Judge)	23.01.2019
6.	Manoj Parihar	Municipal Magistrate, Jammu	39530-920-40450-1080-49090-1230-54010	43690-1080-49090-1230-56470 (1 st ACP Sub Judge)	06.01.2019
7.	Shabir Ahmad	CPC e-Courts High Court of J&K	39530-920-40450-1080-49090-1230-54010	43690-1080-49090-1230-56470 (1 st ACP Sub Judge)	16.01.2019
8.	Arvind Sharma	Joint Registrar (Judicial) High Court Wing, Jammu	39530-920-40450-1080-49090-1230-54010	43690-1080-49090-1230-56470 (1 st ACP Sub Judge)	23.01.2019